

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-307/98 in
OA-1119/97

(38)

New Delhi this the 7th day of July, 1999.

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman(J)
Hon'ble Mr. S.P. Biswas, Member(A)

Dr. Vishwanath,
R/o B-8/137,
MIG Flats,
Sector-IV, Rohini,
Delhi-110085. Petitioner

(through Sh. B.S. Sharma for Sh. B.T. Kaul, advocate)
versus

1. Dr. R.S. Paroda,
Director General, ICAR,
Krishi Bhawan,
New Delhi.
2. Dr. R.B. Singh,
Director, Indian Agricultural
Research Institute,
New Delhi.
3. Dr. N. Ramakrishnan,
Head, Division of Entomology(IARI)
New Delhi. Respondents

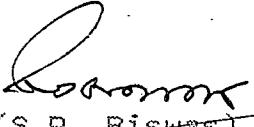
(through Sh. V.K. Rao, advocate)

ORDER(ORAL)

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman(J)

Heard the counsel for the parties.

The proxy counsel for petitioner submits that he does not wish to press this Contempt Petition on the ground that the relief prayed for in it has been substantially granted. Accordingly, the present Contempt Petition is dismissed as having not pressed. Notices issued to the alleged contemnors are discharged.


(S.P. Biswas)
Member(A)


(V. Rajagopala Reddy)
Vice-Chairman(J)